

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/506(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	IL & FS INFRASTRUCTURE DEBT FUND VS WILLIAMSON MAGOR & CO. LTD.
UNDER SECTION	SEC. 71(10)

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **4th April, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)